

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

③

Application No. 413 of 1994.

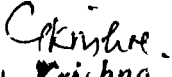
Applicant(s) Prabhu Lal

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Mr S.K. Jain

Notes of the Registry	Orders of the Tribunal
2.9.94.	Mr. S.K. Jain, Counsel for the applicant. Hd. The learned Counsel for the Applicant withdraws the present OA. The OA is dismissed as having been withdrawn.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judl)
	Being sent to the app cell as und ad q